

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-226
IB - 2755/ND/2019

IN THE MATTER OF:

M/s Magazon Dock Ltd

....Applicant

Vs.

M/s Dredging Corporation of India

.....Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 10.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Advocate Parnika Medehkar

For the Respondent

: Mr. V. Seshagiri, Adv., Mr. Adhish Rajvanshi, Adv., Ms. Kamana Pradhan, Adv

ORDER

Due to paucity of time, re-notify the case on **07.01.2021**.

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)